## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CRR No. 9900004/2015

State of J&K

.....Petitioner (s)

Through :- Mr. Aseem Sawhney, AAG (on video call from residence in Jammu)

V/s

Mahant Rameshwar Dass and another

.....Respondent(s)

Through :- None.

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 10.06.2020

Let a fresh notice be issued to the respondents for securing their presence through Senior Superintendent of Police(SSP), Jammu by e-mail returnable within two weeks.

List on 02.07.2020.

Copy of this order be provided to the learned AAG through e-mail within two days.

## (RAJNESH OSWAL) JUDGE

Jammu 10.06.2020 (Rakesh)